

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM17
SCHEDULED FOR 19.05.2016
(HELD ON 23.05.2016)
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 2/87-NC-7/2016 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 19.05.2016, was held on 23.05.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Consultant, DIPP
- 3) Shri Seikhomang Kipgen, Dy. DGFT
- 4) Smt. Chander Kanta Pandey, FTDO

2. Following are the decisions of the Norms Committee after deliberation and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	SUPREME INDUSTRIES LTD.	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RLA F. No. 03/93/160/00680/AM15	

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. As decided by the committee in its earlier meeting, a copy of the representation was again forwarded to D/o C&PC on 28.06.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.





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Case No. A-229	HELIOS PACKAGING	HQ F. No. 01/87/050/00223/AM14/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0710095382 dated 15.05.2013	RLA F. No. 07/24/040/00542/AM13	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0710095382 dated 15.05.2013.

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/79/2013-PC-II dated 19.05.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY in Nos.	IMPORT ITEM	QTY in Sqm.
PAD FOAM 45 X 45 X 8MM 130 KG M3 WHITE- ADHESIVE	1	YBK S0808 BLACK 8MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq. mtr. is 552.96 For 1200 Nos	0.00225
PAD FOAM 45 X 45 X 8MM 130 KG M3 BLACK- ADHESIVE	1	YBK S0810 SG - 10MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq.mtr. is 645.12 For 1400 Nos	0.00225
FOAM PAD 45 X 45 X 08 PLUS 2	1	YBK S0808 BLACK 8MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq.mtr. is 552.96 For 1200 Nos	0.00225
FOAM PAD 45 X 45 X 10 PLUS 2	1	YBK S0810 SG - 10MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq. mtr. is 645.12 For 1400 Nos	0.00225
FOAM CLIP FOR PWC CRATE 20	1	YBK S0840 BLACK 40MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq. mtr. is 110.592 For 240 Nos	0.0068
FOAM CLIP FOR PWC CRATE 60	1	YBK S0840 BLACK 40MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq. mtr. is 110.592 For 240 Nos	0.00958
BLACK BASE PE130 665 X 50 X 10	1	YBK S0810 SG - 10MM X 960MM X 480MM (Each Sheet is 0.4608 Sqm) Total Sq. mtr. is 645.12 For 1400 Nos	0.03
RLA may take consequential action as per Policy / Procedures.			

Case No. A-230	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RLA F. No. 05/24/040/00489/AM14	

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: A copy of representation of the firm has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.

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Case No. A-231	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0510376612 dated 20.01.2014	RLA F. No. 05/24/040/00394/AM10	

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.

Case No. A-232	HAMILTON HOUSEWARES PVT. LTD.	HQ F. No. 01/87/050/00174/AM14/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0310737623 dated 13.06.2013	RLA F. No. 03/94/040/01038/AM13	

Request: Review of adhoc norms fixed in respect of Advance Authorization No. 0310737623 dated 13.06.2013

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 17.06.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-233	Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/050/00346/AM15/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0810133802 dated 13.11.2014	RLA F. No. 08/24/040/00303/AM15	

Request: Amendment in the description of Import Item No. 4 against Advance Authorization No. 0810133802 dated 13.11.2014

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-234	Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/050/00023/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0810134812 dated 16.03.2015	RLA F. No. 03/84/040/00455/AM15	

Request: Amendment in the description of Import Item No. 4 against Advance Authorization No. 0810134812 dated 16.03.2015

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC.

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Case No. A-236	M/s Manjushree Technopack Ltd., Bangalore	HQ F. No. 01/87/050/00020/AM15/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0710103920 dt. 05.05.2014	RLA F. No. 07/24/040/00415/AM14	

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/158/2015-PC-II dated 04.05.2016, the Committee **approved** following adhoc norms:

SL No. (i) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Pet Preform	One kg	Polyester chips/Pet Chips/Pet Resin	1.01 kg
		Liquid Color	0.01 kg

SL No. (ii) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Multilayer jars with Polypropylene/PP/HDPE/ LLDPE Caps	One kg	Polypropylene/PP/HDPE/LDPE	0.806 kg
		Adhesive/Admer/Bynel	0.2305 kg
		Ethyl Vinylalcohol/Evoh/Evel/ Soarmol	0.1152 kg

SL No. (iii) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Polypropylene/PP/HDPE/LDPE Containers	One cap	Polypropylene/PP/HDPE/LDPE	0.63 kg
	One Container	Polypropylene/PP/HDPE/LDPE	1.05 kg

RLA may take consequential action as per Policy / Procedures.

Case No. A-240	M/s Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/162/00051/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. Not issued yet	RLA F. No. 08/24/040/00200/AM15	

Request: Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 BT (80% +/-2% Resin Content)" under Para 4.4.2 of HBP Vol. I

Decision: A copy of Application of the firm has been forwarded to D/o C&PC on 23.12.2015. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.

Case No. A-243	Paradise Polymers Ltd., Mumbai	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0310773869 dated 11.03.2014	RLA F. No. 03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: A D/L No. 46011/48/2014-PC.II dated 17.11.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

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Case No. A-250	M/s. Kohinoor India Pvt. Ltd.	HQ F. No. 01/87/050/00059/AM14/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 3010093524 dated 30.04.2013	RLA F. No. 30/24/040/00004/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010093524 dated 30.04.2013

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/372/2015-TSW dated 11.05.2016, the Committee **approved** following adhoc norms:

Export Item No. 1 :

Export Item	Qty	Import Item	Qty. recommended per kg.
Bicycle Tyres Total Qty in Kgs. 200000.00	1 kg.	1.Natural Rubber/ Synthetic Rubber (PBR)	0.52
		2. Carbon Black	0.23
		3. Rubber Chemicals	0.02
		4. Zinc Oxide	0.03
		5. Polyester Cord	0.075
		6. Misc. Chemicals (Paraffin Wax, Pigments, Sulphur, Plasticizer, Coupling Agent, Catalyst)	0.075
		7. Bead Wire	0.03

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.

Note 2 : There will be a value cap up to 2% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

Export Item No. 2 :

Export Item	Qty	Import Item	Qty. recommended per kg
Bicycle Tubes Total Qty in Kgs. 1,00,000.00	1 kg.	1.Natural Rubber/ Synthetic Rubber (PBR)	0.61
		2. Carbon Black	0.23
		3. Rubber Chemicals	0.03
		4. Zinc Oxide	0.04
		5. Brass Scrap	0.038
		6. Misc. Chemicals (Paraffin wax, Plasticizers, Coupling Agent)	0.07

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.

Note 2 : There will be a value cap up to 5% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

Export Item No. 3 :

Export Item	Qty	Import Item	Qty. recommended per kg.
Nylon Bicycle Tyres Total Qty in Kgs. 1,35,000.00	1 kg.	1.Natural Rubber/ Synthetic Rubber (PBR)	0.49
		2. Bead Wire	0.0667
		3. Carbon Black	0.5
		4. Rubber Chemicals	0.02
		5. Zinc Oxide	0.02
		6. Misc. Chemicals (Paraffin Wax, Coupling Agent, Plasticizer, Catalyst)	0.08
		7.Nylon Fabric 840 Denier and above	0.075

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals, as per HBP Vol.II.

Note 2 : There will be a value cap up to 2% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

RLA may take consequential action as per Policy / Procedures

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Case No. A-251	M/s. Kohinoor India Pvt. Ltd.	HQ F. No. 01/87/050/00228/AM13/DES-VII	Status: Approved
NC No.:01/AM17 Dated: 22.04.2016	Adv. Lic. No. and Date 3010089129 dated 19.09.2012	RLA F. No. 30/24/040/00032/AM13	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010089129 dated 19.09.2012

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/372/2015-TSW dated 11.05.2016, the Committee **approved** following adhoc norms:

Export Item No. 1 :

Export Item	Qty	Import Item	Qty. recommended per kg
Bicycle Tubes Total Qty in Kgs. 1,50,000.00	1 kg.	1.Natural Rubber	0.45
		2. Synthetic Rubber (PBR)	0.17
		3. Carbon Black	0.21
		4. Rubber Chemicals (Anti-oxidants, Accelerators, Retarders and Peptizers)	0.025
		5. Zinc Oxide	0.038
		6. Brass Scrap	0.038
		7.Misc. Chemicals (Paraffin wax, Plasticizers)	0.075

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.
Note 2 : There will be a value cap up to 5% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

Export Item No. 2 :

Export Item	Qty	Import Item	Qty. recommended per kg.
Bicycle Tyres Total Qty in Kgs. 1,00,000.00	1 kg.	1.Natural Rubber	0.35
		2. Synthetic Rubber (PBR)	0.17
		3. Bead Wire	0.04
		4. Rubber Chemicals (Anti-oxidants, Accelerators, Retarders and Peptizers)	0.025
		5. Carbon Black	0.152
		6. Misc. Chemicals (Paraffin Wax, Pigments, Sulphur, Plasticizer, Coupling Agent, Catalyst)	0.075
		7.Zinc Oxide	0.017
		8.Polyester Cord	0.075

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.
Note 2 : There will be a value cap up to 2% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

RLA may take consequential action as per Policy / Procedures

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Case No. A-252	M/s. Kohinoor India Pvt. Ltd.	HQ F. No. 01/87/050/00333/AM14/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 3010098428 dated 21.11.2013	RLA F. No. 30/24/040/00026/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010098428 dated 21.11.2013

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/372/2015-TSW dated 11.05.2016, the Committee **approved** following adhoc norms:

Export Item No. 1 :

Export Item	Qty	Import Item	Qty. recommended per kg.
Bicycle Tyres Total Qty in Kgs. 1,00,000.00	1 kg.	1. Natural Rubber	0.35
		2. Synthetic Rubber (PBR)	0.15
		3. Carbon Black	0.23
		4. Polyester Cord	0.09
		5. Bead Wire	0.04
		6. Rubber Chemicals (Antioxidants, Accelerators)	0.03
		7. Zinc Oxide	0.03
		8. Paraffin Wax	0.05
		9. Plasticizer	0.025
		10. Coupling Agent	0.005

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.

Note 2 : There will be a value cap up to 2% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

Export Item No. 2 :

Export Item	Qty	Import Item	Qty. recommended per kg.
Nylon Bicycle Tyres Total Qty in Kgs. 1,00,000.00	1 kg.	1. Natural Rubber	0.35
		2. Synthetic Rubber (PBR)	0.15
		3. Carbon Black	0.25
		4. Polyester Cord	0.09
		5. Bead Wire	0.04
		6. Rubber Chemicals (Antioxidants, Accelerators)	0.03
		7. Zinc Oxide	0.03
		8. Paraffin Wax	0.05
		9. Plasticizer	0.025
		10. Coupling Agent	0.005

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.

Note 2 : There will be a value cap up to 2% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

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Export Item No. 3 :

Export Item	Qty	Import Item	Qty. recommended per kg
Bicycle Tubes Total Qty in Kgs. 2,50,000.00	1 kg.	1. Natural Rubber	0.45
		2. Synthetic Rubber (PBR)	0.17
		3. Carbon Black	0.23
		4. Zinc Oxide	0.04
		5. Rubber Chemicals (Antioxidants, Accelerators)	0.03
		6. Bead Wire	Not allowed
		7. Paraffin Wax	0.04
		8. Plasticizer	0.03

Note 1 : There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals as per HBP Vol.II.

Note 2 : There will be a value cap up to 5% of FOB value of exports in case of Misc. Chemicals as per HBP Vol.II.

RLA may take consequential action as per Policy / Procedures

Case No. A-253	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RLA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 28.12.2015. Comments awaited from DIPP.

Case No. A-254	M/s. Rio Care (India) Pvt Ltd.	HQ F. No. 01/87/050/00353/AM12/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310678496 dated 24.01.2012	RLA F. No. 30/95/040/00878/AM12	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310678496 dated 24.01.2012

Decision: A copy of representation of firm has been forwarded to DIPP on 29.12.2015. Comments awaited from D/o C&PC.

Case No. A-258	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RLA F. No. 30/24/040/00013/AM13	

Request: Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product – "Reclaim Rubber".

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP. Reminder to be issued to expedite the case.

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Case No. A-259	M/s Powerband Industries Pvt. Ltd.,	HQ F. No. 01/87/162/00088/AM14/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0310734629 dt. 16.05.2013	RLA F. No. 03/95/040/00049/AM14	

Subject: Change in the description of import item in the adhoc norms fixed for Advance Authorization No. 0310734629 dt. 16.05.2013.

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms as applied for by the firm** in their Advance Authorization.

RLA may take consequential action as per Policy / Procedures.

Case No. A-260	M/s Yash Enterprises	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RLA F. No. 03/95/040/00595/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

Case No. A-261	M/s Sundaram Industries Ltd.	HQ F. No. 01/87/50/385/AM11/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0410120257 dated 31.12.2010	RLA F. No. 04/24/040/00271/AM11	

Subject: Fixation of adhoc norms for the export product "Industrial Solid Tyres" against Advance Authorization No. 0410120257 dated 31.12.2010.

Decision: A copy of Representation of firm has been forwarded to DIPP on 12.01.2016. Comments awaited from DIPP. Reminder to be issued to expedite the case.

Case No. A-262	M/s Veekay Polycoats Ltd.	HQ F. No. 01/87/50/146/AM13/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RLA F. No. 05/24/040/00107/AM13	

Subject: Request of M/s Veekay Polycoats Ltd., New Delhi for amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 22.02.2016. Comments awaited from D/o C&PC.


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Case No. A-265	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/162/175/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 2610012727 dated 31.08.2015	RLA F. No. 26/24/040/00010/AM16	

Subject: Request for fixation of norms against Advance Authorization No. 2610012727 dated 31.08.2015

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited.

Case No. A-266	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/50/358/AM15/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 2610012697 Dated 11.11.2014.	RLA F. No. 26/24/040/00014/AM15	

Subject: Request for fixation of norms against Advance Authorization No. 2610012697 Dated 11.11.2014.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-267	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/162/176/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 2610012653 dated 26.05.2014	RLA F. No. 26/24/040/00002/AM15	

Subject: Request for fixation of norms against Advance Authorization No. 2610012653 dated 26.05.2014

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-273	M/s Bilcare Ltd.	HQ F. No. 01/87/50/00070/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 3110065388 dated 23.04.2015	RLA F. No. 31/83/040/00270/AM15	

Subject: Fixation of adhoc norms against Advance Authorization No. 3110065388 dated 23.04.2015

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

Case No. A-274	M/s Balkrishna Industries Ltd.	HQ F. No. 01/87/162/00001/AM16/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310801579 dated 05.01.2016	RLA F. No. 03/94/040/00809/AM16	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310801579 dated 05.01.2016

Decision: A copy of Request of firm has been forwarded to DIPP on 11.05.2016. Comments awaited from DIPP.

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Case No. A-275	M/s Rallis India Ltd.	HQ F. No. 01/87/50/00239/AM15/DES-VII	Status: Approve
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310786727 dated 11.07.2014	RLA F. No. 03/95/040/00137/AM15	

Subject: Amendment in the description of export product at S.No.2 against Authorization No. 0310786727 dated 11.07.2014

Decision: The Committee considered the case and after thoroughly examining, decided to ratify the case to read 'Polyether Ketone Ketone (PEKK) 72:30' as "Polyether Ketone Ketone (PEKK) 72:28" as desired by the firm.

Case No. A-276	M/s Safepack Industries Ltd.	HQ F. No. 01/87/162/00002/AM17/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310801579 dated 05.01.2016	RLA F. No. 03/94/040/00809/AM16	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310614995 dated 08.01.2016

Decision: A copy of representation of firm has been forwarded to DIPP on 31.05.2016. Comments awaited from DIPP.

Case No. A-277	M/s Lucro	HQ F. No. 01/87/162/00003/AM17/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310804262 dated 27.04.2016	RLA F. No. 03/95/040/00007/AM17	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310804262 dated 27.04.2016

Decision: Application has been received and place the case before Norms Committee.

Case No. A-278	M/s Lucro	HQ F. No. 01/87/162/00004/AM17/DES-VII	Status: Deferred
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310804261 dated 27.04.2016	RLA F. No. 03/95/040/00008/AM17	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310804261 dated 27.04.2016

Decision: Application has been received and place the case before Norms Committee.

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Case No. A-279	M/s Megapix Dealmark Pvt. Ltd.	HQ F. No. 01/87/171/164/AM16/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0210206477 dated 05.02.2016	RLA F. No. 02/24/040/000187/AM16	

Subject: Fixation of adhoc norms against Advance Authorization No. 0210206477 dated 05.02.2016

Decision: The Committee noted that based on the written comments of the D/o C&PC, the Committee had approved a similar case in its Meeting No, 22/87-ALC/2015 (Case No.2). On the basis of the above decision, the Committee decided to approve the instant case as under:

EXPORT ITEM	QTY in kg	IMPORT ITEM	QTY in MT
PVC Rigid Compound	One kg	1. PVC Resin	0.962
		2. Calcium Carbonate	0.0406
		3. Stablizer	0.002
		4. Lubricant	0.001
		5. Flow Promoter	0.0031
		6. Impact	0.0034
		7. Colour Pigment	0.0002
RLA may take consequential action as per Policy / Procedures.			

Case No. A-280	M/s Jain Irrigation Systems Ltd.	HQ F. No. 01/87/162/127/AM15/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310483881 dated 26.08.2008	RLA F. No. 03/83/040/00298/AM09	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310614995 dated 08.02.2011

Decision: The Committee considered the case and after examining thoroughly, decided to **approve the adhoc norms as applied for by the firm** in their Advance Authorization .

RLA may take consequential action as per Policy / Procedures.

Case No. A-281	M/s Jain Irrigation Systems Ltd.	HQ F. No. 01/87/162/128/AM15/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 23.05.2016	Adv. Lic. No. and Date 0310511433 dated 13.03.2009	RLA F. No. 03/83/040/00563/AM09	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310649832 dated 23.08.2011

Decision: The Committee considered the case in the meeting and after examining thoroughly, decided to **approve the adhoc norms as applied for by the firm** in their Advance Authorization .

RLA may take consequential action as per Policy / Procedures.

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ONLINE CASES

1	Case No.:5/21/87-ALC1/2015	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
Decision: A D/L No. 7/119/2016-TSW dated 23.03.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:22/21/87-ALC1/2015	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00304/AM16/	RLA File :34/24/040/00033/AM14/	Lic.No/Date:3410036905 16.05.2013	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008- PC-II dated 19.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 4132- 70%	1 kg	Pam Fatty/Lauric Acid	0.2050
		Pentaerythritol	0.2207
		Phthalic Anhydride	0.3238
		Toluene/Mix – Xylene	0.3149
RLA may take consequential action as per Policy / Procedures.			

3	Case No.:18/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
Decision: A D/L No. 46011/14/2015-PC.II dated 04.10.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

4	Case No.:19/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00189/AM16/	RLA File :07/24/040/00146/AM14/	Lic.No/Date:0710098411 19.09.2013	
Decision: A D/L No. 46011/14/2015-PC.II dated 04.10.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				



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5	Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	
Decision: In response to D/L dated 23.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments awaited from D/o C&PC.				
6	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
Decision: In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 23.02.2015. Comments still awaited.				
7	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 26.11.2014. Comments still awaited.				
8	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
Decision: In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 25.11.2014. Comments still awaited.				
9	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments still awaited.				
10	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 11.03.2015. Comments still awaited.				



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11	Case No.: 6/32/87-ALC1/2014	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00282/AM15/	RLA File :03/94/040/00388/AM15/	Lic.No/Date:0310787600 04.08.2014	
Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 06.07.2015. Comments still awaited.				

12	Case No.: 1/35/87-ALC1/2014	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	
Decision: In response to D/L dated 19.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2015. Comments still awaited.				

13	Case No.: 26/30/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date:0510390643 21.08.2014	
Decision: In response to D/L dated 17.02.2015, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2015. Comments still awaited.				

14	Case No.: 4/21/87-ALC1/2015	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00286/AM16/	RLA File :02/24/040/00096/AM15/	Lic.No/Date:0210204878 28.08.2014	
Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

15	Case No.: 22/32/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.08.2015. Comments still awaited.				

16	Case No.: 27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments still awaited.				

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Case No.:23/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00332/AM15/	RLA File :34/24/040/00154/AM15/	Lic.No/Date:3410040571 23.09.2014	
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Resin (Epotec RD-103)	1 kg	1. Epichlorohydrin	0.982 kg
		2. 1,4 Butanediol	0.468 kg
RLA may take consequential action as per Policy / Procedures.			

18	Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
	Decision: A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&, the firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. Comments still awaited.			

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Case No.:24/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: approved														
HQ File :01/87/050/00333/AM15/	RLA File :34/24/040/00176/AM15/	Lic.No/Date:3410040622 17.10.2014															
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">Epoxy Resin (Reactive Diluents) RD-108</td><td rowspan="2">1 kg</td><td>Epichlorohydrin</td><td>0.434</td></tr><tr><td>C12-C14 Fatty Alcohol</td><td>0.740</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Epoxy Resin (Reactive Diluents) RD-108	1 kg	Epichlorohydrin	0.434	C12-C14 Fatty Alcohol	0.740	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Epoxy Resin (Reactive Diluents) RD-108	1 kg	Epichlorohydrin	0.434														
		C12-C14 Fatty Alcohol	0.740														
RLA may take consequential action as per Policy / Procedures.																	

20	Case No.:18/16/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
	Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.			

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21	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	
Decision: A copy of application was forwarded to D/o C&PC on 03.02.2015. Comments still awaited.				

22	Case No.:46/42/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00387/AM15/	RLA File :05/24/040/00358/AM15/	Lic.No/Date:0510391992 14.11.2014	
Decision: In response to D/L dated 17.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2015. Comments still awaited.				

23	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
Decision: In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited.				

24	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	
Decision: A copy of application was forwarded to D/o C&PC on 17.02.2015. Comments still awaited.				

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Case No.:13/47/87-ALC1/2014	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00437/AM15/	RLA File :03/95/040/00768/AM15/	Lic.No/Date:0310791993 15.12.2014	
Decision: The Committee considered the case and decided to approve the instant case on repeat basis and recommended as under:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.: 10/45/87-ALC1/2014	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00410/AM15/	RLA File :05/24/040/00449/AM15/	Lic.No/Date: 0510392618 30.12.2014	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Veepreene/TPR compound/TPE compound/TPE	1 kg	1. SBS/Styrene Butadiene Styrene Co-Polymer/ Styrene Butadiene Block Co-Polymer/SEBS	0.55 kg
		2. Styrene Butadiene Co-Polymer	0.400 kg
		3. Polystyrene	0.030 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 13/51/87-ALC1/2014	Party Name: REX POLYEXTRUSION LIMITED,	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00478/AM15/	RLA File :31/83/040/00206/AM15/	Lic.No/Date: 3110065166 31.12.2014	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/89/2015- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tubes, Pipes and Hoses and Fitting	1 kg	Porpylene Copolymers	1.05 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 21/47/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date: 0810134245 05.01.2015	
Decision: In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.			

Case No.: 22/47/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date: 0810134260 06.01.2015	
Decision: In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.			

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30	Case No.:1/49/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments still awaited.				

31	Case No.:31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	
Decision: A D/L No. 46011/16/2010-PC.II dated 24.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

32	Case No.:5/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00175/AM16/	RLA File :05/23/040/00508/AM15/	Lic.No/Date:0510393186 13.02.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

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Case No.:6/4/87-ALC1/2015	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved														
HQ File :01/87/050/00010/AM16/	RLA File :05/24/040/00582/AM15/	Lic.No/Date:0510393483 05.03.2015															
Decision: According to the technical comments of DIPP furnished vide F. No. 7/121/2016-TWS dated 23.05.2016, following adhoc norms are approved :																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Expansion and Contraction joint made out of PVC Nitrile Blend</td><td rowspan="4">90,000 kgs</td><td>1. PVC Resin Suspension Grade quality standard</td><td>12,600 kg</td></tr><tr><td>2. Nitrile Butadiene Rubber (NBR) Heat resistant, quality standard</td><td>29,610 kg</td></tr><tr><td>3. Rubber Chemicals nonstaining, quality standard</td><td>1,440 kg</td></tr><tr><td>4. DOP softener quality standard</td><td>28,350 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Expansion and Contraction joint made out of PVC Nitrile Blend	90,000 kgs	1. PVC Resin Suspension Grade quality standard	12,600 kg	2. Nitrile Butadiene Rubber (NBR) Heat resistant, quality standard	29,610 kg	3. Rubber Chemicals nonstaining, quality standard	1,440 kg	4. DOP softener quality standard	28,350 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Expansion and Contraction joint made out of PVC Nitrile Blend	90,000 kgs	1. PVC Resin Suspension Grade quality standard	12,600 kg														
		2. Nitrile Butadiene Rubber (NBR) Heat resistant, quality standard	29,610 kg														
		3. Rubber Chemicals nonstaining, quality standard	1,440 kg														
		4. DOP softener quality standard	28,350 kg														
RLA may take consequential action as per Policy / Procedures.																	

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34	Case No.:21/22/87-ALC1/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00354/AM16/	RLA File :56/24/040/00059/AM15/	Lic.No/Date:5610004559 09.03.2015	
Decision: A D/L No. 46011/39/2009-PC.II dated 11.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

35	Case No.:2/4/87-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	
Decision: A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited.				

36	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	
Decision: A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited.				

37	Case No.:19/16/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00142/AM16/	RLA File :03/94/040/01190/AM15/	Lic.No/Date:0310794838 24.03.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.				

38	Case No.:40/9/87-ALC1/2015	Party Name:RISHI TECHTEX LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00092/AM16/	RLA File :03/95/040/01044/AM15/	Lic.No/Date:0310794937 27.03.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 15.01.2016. Comments still awaited.				



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Case No.: 2/9/87-ALC1/2015	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00054/AM16/	RLA File :05/24/040/00017/AM16/	Lic.No/Date: 0510393986 24.04.2015	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Veeprene-PG/ TPR compound/ TP compound	1 kg	1. SBS/Styrene Butadiene Styrene Co-Polymer/ Styrene Butadiene Block Co-Polymer/SEBS	0.55 kg
		2. Styrene Butadiene Co-Polymer	0.30 kg
		3. Synthetic Rubber	0.15 kg
		4. Polystyrene	0.03 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 48/1/87-ALC1/2016	Party Name: SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date: 2/87- ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00402/AM16/	RLA File :34/24/040/00179/AM14/	Lic.No/Date: 3410041182 28.04.2015	
Decision : Application has been received and place the case before Norms Committee.			

Case No.: 52/18/87-ALC1/2015	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date: 2/87- ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00222/AM16/	RLA File :03/95/040/00034/AM16/	Lic.No/Date: 0310795683 01.05.2015	
Decision: A D/L dated 03.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

Case No.: 7/9/87-ALC1/2015	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00059/AM16/	RLA File :05/24/040/00047/AM16/	Lic.No/Date: 0510394093 05.05.2015	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
V-Blend-XL (SOE compound)	1 kg	1. SBS/Styrene Butadiene Styrene Co-Polymer/SEBS	0.1909 kg
		2. Styrene Butadiene Co-Polymer	0.4215 kg
		3. Dioctylphthalate	0.0954 kg
		4. Chlorinated Polyethylene	0.431 kg
		5. Poly Methyl Metha Acrylate	0.1909 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:9/9/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00061/AM16/	RLA File :05/24/040/00055/AM16/	Lic.No/Date:0510394109 06.05.2015	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
VIKOFLEX (PVC Compound)	1 kg	1. PVC / PVC RESIN	0.60 kg
		2. Tri Octyl Trimellitate (TOTM)	0.09 kg
		3. DI Octyl Adipate (DOA)	0.09 kg
		4. DI Octyl Pthalate (DOP)	0.09 kg
		5. Methyl Tin Mercaptide	0.02 kg
		6. Titanium Dioxide	0.02 kg
RLA may take consequential action as per Policy / Procedures.			

44	Case No.:11/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015	
	Decision: A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

45	Case No.:47/1/87-ALC1/2016	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00401/AM16/	RLA File :34/24/040/00160/AM15/	Lic.No/Date:3410041211 08.05.2015	
	Decision : Application has been received and place the case before Norms Committee.			

46	Case No.:21/18/87-ALC1/2015	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
	Decision: A D/L No. 46011/22/2012-PC-II dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

47	Case No.:1/13/87-ALC1/2015	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00107/AM16/	RLA File :05/24/040/00038/AM16/	Lic.No/Date:0510394256 14.05.2015	
	Decision: A D/L dated 09.09.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on			

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13.11.2015 & 10.03.2016 (Final reminder) giving 15 days time for submission of information. Reply still awaited from the firm.

48	Case No.: 32/16/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments. Comments still awaited.				

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Case No.:50/18/87- ALC1/2015	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Approved														
HQ File :01/87/050/00220/AM16/	RLA File :03/95/040/01032/AM15/	Lic.No/Date:0310796244 27.07..2015															
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/10/2005- PC-II dated 04.05.2016, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION SOLID CONTENT 50% +/- 2% (PACKED IN 3200 DRUMS & 20 FLEXIS)</td><td rowspan="4">One kg</td><td>1. BUTYL ACRYLATE</td><td>0.2193 kg</td></tr><tr><td>2. METHYL METHACRYLATE</td><td>0.26 kg</td></tr><tr><td>3. HIGH DENSITY POLYETHYLENE (BLOWING GRADE)</td><td>As per Packing policy</td></tr><tr><td>4. TOP LOADING BOTTOM DISCHARGE FLEXI BAGS</td><td>As per Packing policy</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION SOLID CONTENT 50% +/- 2% (PACKED IN 3200 DRUMS & 20 FLEXIS)	One kg	1. BUTYL ACRYLATE	0.2193 kg	2. METHYL METHACRYLATE	0.26 kg	3. HIGH DENSITY POLYETHYLENE (BLOWING GRADE)	As per Packing policy	4. TOP LOADING BOTTOM DISCHARGE FLEXI BAGS	As per Packing policy
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION SOLID CONTENT 50% +/- 2% (PACKED IN 3200 DRUMS & 20 FLEXIS)	One kg	1. BUTYL ACRYLATE	0.2193 kg														
		2. METHYL METHACRYLATE	0.26 kg														
		3. HIGH DENSITY POLYETHYLENE (BLOWING GRADE)	As per Packing policy														
		4. TOP LOADING BOTTOM DISCHARGE FLEXI BAGS	As per Packing policy														
RLA may take consequential action as per Policy / Procedures.																	

50	Case No.: 51/18/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Reminder issued to D/o C&PC to furnish comments. Comments still awaited.				

51	Case No.: 2/13/87-ALC1/2015	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Approved								
	HQ File :01/87/050/00108/AM16/	RLA File :05/24/040/00082/AM16/	Lic.No/Date:0510394417 03.06.2015									
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:												
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM))</td><td>1 kg</td><td>Acrylic sheet 0.7 mm to 1.5 mm</td><td>1.05 kg</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM))	1 kg	Acrylic sheet 0.7 mm to 1.5 mm	1.05 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY									
Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM))	1 kg	Acrylic sheet 0.7 mm to 1.5 mm	1.05 kg									
RLA may take consequential action as per Policy / Procedures.												

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52	Case No.:36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

53	Case No.:20/16/87-ALC1/2015	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00143/AM16/	RLA File :30/24/040/00011/AM16/	Lic.No/Date:3010103514 08.06.2015	
Decision: A D/L No. 7/33/2015-TSW dated 29.09.2015 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.12.2015 & 10.03.2016 (Final reminder) giving 15 days time for submission of information. Reply still awaited from the firm.				

54	Case No.:9/16/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00132/AM16/	RLA File :05/24/040/00108/AM16/	Lic.No/Date:0510394515 10.06.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

55	Case No.:6/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00176/AM16/	RLA File :05/23/040/00064/AM16/	Lic.No/Date:0510394496 10.06.2015	
Decision: A D/L No. 46011/96/2013-PC.II dated 07.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:26/18/87-ALC1/2015	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved										
HQ File :01/87/050/00196/AM15/	RLA File :26/24/040/00004/AM16/	Lic.No/Date:2610012716 10.06.2015											
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014- PC-II dated 05.05.2016, the Committee approved following adhoc norms:													
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">Flolux ACA</td><td rowspan="2">1 kg</td><td>Acrylic Acid Liquid</td><td>0.061 kg</td></tr><tr><td>Acrylamide 50 HST Liquid</td><td>0.255 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Flolux ACA	1 kg	Acrylic Acid Liquid	0.061 kg	Acrylamide 50 HST Liquid	0.255 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY										
Flolux ACA	1 kg	Acrylic Acid Liquid	0.061 kg										
		Acrylamide 50 HST Liquid	0.255 kg										
RLA may take consequential action as per Policy / Procedures.													

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57	Case No.:44/18/87-ALC1/2015	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00214/AM16/	RLA File :03/94/040/00080/AM16/	Lic.No/Date:0310796541 10.06.2015	
Decision: A D/L No. 46011/152/2015-PC.II dated 01.01.2016 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.03.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				
58	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				
59	Case No.:39/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
Decision: A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				
60	Case No.:13/16/87-ALC1/2015	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

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Case No.:12/18/87-ALC1/2015	Party Name: SPERRY PLAST LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00182/AM16/	RLA File :05/24/040/00129/AM16/	Lic.No/Date:0510394666 23.06.2015	

Decision: The Committee considered the case and decided to **approve the on repeat basis** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR / Thermoplastic Compound / TPE	1 kg	1. SBS Co-polymer / Styrene Butadiene Styrene Co-Polymer/SEBS: LG-411N, 501N, LG-411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, KTR-401P, JSR RB-840 Enprene 611, 655, 684, 685, 687, 701,Kibiton TPE PB-511, 5300, 5301, 5302, Globalprene-7550U,7551, Calprene-H6120,H6170	0.5330 kg
		2. K-Resin, Styrene Butadiene Copolymer :KR99HG, KR053E, KR03, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg

RLA may take consequential action as per Policy / Procedures.

62	Case No.:56/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 16.10.2015. Comments still awaited.			

63	Case No.:3/17/87-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	
	Decision: RLA and firm were requested vide letter dated 16.12.2015 & 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm. The Committee decided to issue a reminder giving 15 days time to furnish the requisite application.			

64	Case No.:28/18/87-ALC1/2015	Party Name:G B RUBBER PRODUCTS	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00198/AM16/	RLA File :31/83/040/00273/AM15/	Lic.No/Date:3110065508 25.06.2015	
	Decision: A D/L No. 7/369/2015-TSW dated 09.12.2015 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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65	Case No.:22/16/87-ALC1/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00145/AM16/	RLA File :02/24/040/00046/AM16/	Lic.No/Date:0210205926 26.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

66	Case No.:23/16/87-ALC1/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00146/AM16/	RLA File :02/24/040/00047/AM16/	Lic.No/Date:0210205927 26.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

67	Case No.:29/18/87-ALC1/2015	Party Name:CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
Decision: A copy of application has been forwarded to DIPP on 29.10.2015. Comments still awaited.				

68	Case No.:64/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
Decision: A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

69	Case No.:65/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
Decision: A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

70	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
Decision: A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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71	Case No.:67/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
Decision: A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

72	Case No.:68/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	
Decision: A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

73	Case No.:24/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00194/AM16/	RLA File :15/24/040/00010/AM16/	Lic.No/Date:1510022068 04.07.2015	
Decision: A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm giving 15 days time for submission of the requisite information.				

74	Case No.:2/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015	
Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

75	Case No.:3/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015	
Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

76	Case No.:4/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE	Meet No/Date:2/87-ALC1/2016	Status: Deferred
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	LIMITED	23.05.2016	
HQ File :01/87/050/00127/AM16/	RLA File :02/24/040/00179/AM14/	Lic.No/Date:0210205950 06.07.2015	
Decision: A D/L dated 24.09.2015 was issued by D/o C&PC to firm. This was followed by Final Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:31/18/87-ALC1/2015	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
77	HQ File :01/87/050/00201/AM16/	RLA File :31/83/040/00046/AM16/	Lic.No/Date:3110065532 09.07.2015	
Decision: A D/L dated 02.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

	Case No.:34/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
78	HQ File :01/87/050/00204/AM16/	RLA File :52/24/040/00005/AM16/	Lic.No/Date:5210041578 14.07.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

	Case No.:35/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
79	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

	Case No.:39/18/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00209/AM16/	RLA File :56/24/040/00012/AM16/	Lic.No/Date:5610004644 14.07.2015	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/63/2015-PC.II dated 04.05.2016, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ALK 4133 70-short oil alkyd resin (resin content 70+/-1%) solid	1 kg	1. Phthalic anhydride	0.303 kg
		2. Pentaery thritol	0.190 kg
		3. Mixed xylene	0.285 kg

RLA may take consequential action as per Policy / Procedures.

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81	Case No.:57/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00227/AM16/	RLA File :03/95/040/00208/AM16/	Lic.No/Date:0310797257 15.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.				

82	Case No.:23/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00193/AM16/	RLA File :15/24/040/00011/AM16/	Lic.No/Date:1510022070 23.07.2015	
Decision: A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:14/18/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00184/AM16/	RLA File :05/24/040/00207/AM16/	Lic.No/Date:0510395113 28.07.2015	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
V-Blend-XL (SOE compound)	1 kg	1. SBS/Styrene Butadiene Styrene Co-Polymer/SEBS	0.1909 kg
		2. Styrene Butadiene Co-Polymer	0.4215 kg
		3. Dioctylphthalate	0.0954 kg
		4. Chlorinated Polyethylene	0.431 kg
		5. Poly Methyl Metha Acrylate	0.1909 kg
RLA may take consequential action as per Policy / Procedures.			

84	Case No.:15/18/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00185/AM16/	RLA File :05/24/040/00210/AM16/	Lic.No/Date:0510395114 28.07.2015	
Decision: A D/L No. 46011/82/2012-PC.II dated 25.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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85	Case No.:22/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00192/AM16/	RLA File :15/24/040/00009/AM16/	Lic.No/Date:1510022071 28.07.2015	
Decision: A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm giving 15 days time for submission of the requisite information.				

86	Case No.:27/18/87-ALC1/2015	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00197/AM16/	RLA File :30/24/040/00013/AM16/	Lic.No/Date:3010103571 28.07.2015	
Decision: A copy of application has been forwarded to DIPP on 29.10.2015. Comments still awaited.				

87	Case No.:25/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00195/AM16/	RLA File :15/24/040/00012/AM16/	Lic.No/Date:1510022072 30.07.2015	
Decision: A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm giving 15 days time for submission of the requisite information.				

88	Case No.:48/18/87-ALC1/2015	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849 30.07.2015	
Decision: A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

89	Case No.:8/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00178/AM16/	RLA File :05/23/040/00189/AM16/	Lic.No/Date:0510395158 03.08.2015	
Decision: A D/L No. 46011/96/2013-PC.II dated 07.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:8/20/87-ALC1/2015	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved																		
HQ File :01/87/050/00252/AM16/	RLA File :05/23/040/00191/AM16/	Lic.No/Date:0510395159 03.08.2015																			
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:																					
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="6">Printed Plastic Cards (37500000 Nos.) 195 MT</td> <td rowspan="6">1 kg</td> <td>1. Calendared Plastic Sheets (PVC-ABS, PVC/AD, Credit Card Core)</td> <td>1.395 kg</td> </tr> <tr> <td>2. Printing Inks</td> <td>0.020 kg</td> </tr> <tr> <td>3. Offset Image Plates</td> <td>0.01 No.</td> </tr> <tr> <td>4. Chemicals DP -I / PA -F</td> <td>0.20 ml</td> </tr> <tr> <td>5. Printing Rubber Blanks (Metal Back)</td> <td>0.002 No.</td> </tr> <tr> <td>6. Sealing cheeks</td> <td>1% of FOB value of exports.</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Printed Plastic Cards (37500000 Nos.) 195 MT	1 kg	1. Calendared Plastic Sheets (PVC-ABS, PVC/AD, Credit Card Core)	1.395 kg	2. Printing Inks	0.020 kg	3. Offset Image Plates	0.01 No.	4. Chemicals DP -I / PA -F	0.20 ml	5. Printing Rubber Blanks (Metal Back)	0.002 No.	6. Sealing cheeks	1% of FOB value of exports.
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RLA may take consequential action as per Policy / Procedures.																					

Case No.:30/18/87-ALC1/2015	Party Name:MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00200/AM16/	RLA File :31/83/040/00044/AM16/	Lic.No/Date:3110065581 04.08.2015	
Decision: A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.			

Case No.:22/20/87-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00266/AM16/	RLA File :03/94/040/00324/AM16/	Lic.No/Date:0310797923 04.08.2015	
Decision: A D/L dated 29.03.2016 was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

Case No.:37/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
HQ File :01/87/050/00207/AM16/	RLA File :52/24/040/00024/AM16/	Lic.No/Date:5210041596 06.08.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

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94	Case No.:38/18/87-ALC1/2015	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00208/AM16/	RLA File :53/24/040/00020/AM15/	Lic.No/Date:5310018517 06.08.2015	
Decision: A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

95	Case No.:36/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00206/AM16/	RLA File :52/24/040/00023/AM16/	Lic.No/Date:5210041597 07.08.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

96	Case No.:41/16/87-ALC1/2015	Party Name:AAVYA INDUSTRIES (P)LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00164/AM16/	RLA File :09/24/040/00278/AM16/	Lic.No/Date:0910062480 11.08.2015	
Decision: A D/L No. 46011/14/2016-PC-II dated 22.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

97	Case No.:42/16/87-ALC1/2015	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00165/AM16/	RLA File :34/24/040/00135/AM16/	Lic.No/Date:3410041441 11.08.2015	
Decision : A copy of application has been forwarded to DIPP on 11.05.2016.				

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Case No.:2/19/87-ALC1/2015	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved												
HQ File :01/87/050/00241/AM16/	RLA File :05/24/040/00245/AM16/	Lic.No/Date:0510395399 21.08.2015													
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM)</td><td>1 kg</td><td>Acrylic sheet 0.7 mm to 1.5 mm</td><td>1.05 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM)	1 kg	Acrylic sheet 0.7 mm to 1.5 mm	1.05 kg	RLA may take consequential action as per Policy / Procedures.			
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Case No.: 10/18/87-ALC1/2015	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved																
HQ File :01/87/050/00180/AM16/	RLA File :05/23/040/00219/AM16/	Lic.No/Date:0510395438 26.08.2015																	
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/53/2014- PC-II dated 19.05.2016, the Committee approved following adhoc norms:																			
99	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="3">PVC Compound (Transparent Grade)</td> <td rowspan="3">1 kg</td> <td>1. PVC Resins</td> <td>0.576 kg</td> </tr> <tr> <td>2. Phthalate Plasticizers</td> <td>0.424 kg</td> </tr> <tr> <td>4. PVC Stabilizer</td> <td>0.007 kg</td> </tr> <tr> <td colspan="4">RLA may take consequential action as per Policy / Procedures.</td> </tr> </tbody> </table>			EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC Compound (Transparent Grade)	1 kg	1. PVC Resins	0.576 kg	2. Phthalate Plasticizers	0.424 kg	4. PVC Stabilizer	0.007 kg	RLA may take consequential action as per Policy / Procedures.			
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Case No.: 11/18/87-ALC1/2015	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved																		
HQ File :01/87/050/00181/AM16/	RLA File :05/23/040/00220/AM16/	Lic.No/Date:0510395439 26.08.2015																			
100	Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/53/2014- PC-II dated 19.05.2016, the Committee approved following adhoc norms:																				
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		4. PVC Stabilizer	0.002 kg																		
RLA may take consequential action as per Policy / Procedures.																					

Case No.: 41/2/87-ALC1/2016	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
101	HQ File :01/87/050/00043/AM17/	RLA File :05/24/040/00260/AM16/	Lic.No/Date:0510395482 31.08.2015
Decision : Application has been received and place the case before Norms Committee.			

Case No.: 9/20/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
102	HQ File :01/87/050/00253/AM16/	RLA File :05/23/040/00231/AM16/	Lic.No/Date:0510395524 04.09.2015
Decision: A D/L No. 46011/99/2006-PC.II dated 07.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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103	Case No.: 2/17/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00169/AM16/	RLA File :08/24/040/00177/AM16/	Lic.No/Date:0810135992 07.09.2015	
Decision: RLA and firm were requested vide letter dated 16.12.2015 & 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

104	Case No.: 20/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC.				

105	Case No.: 21/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
Decision: A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

106	Case No.: 28/21/87-ALC1/2015	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.03.2016. Comments still awaited.				

107	Case No.: 8/1/87-ALC1/2016	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00362/AM16/	RLA File :03/94/040/00467/AM16/	Lic.No/Date:0310798888 15.09.2015	
Decision : Application has been received and place the case before Norms Committee.				

108	Case No.: 6/20/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	
Decision: A D/L No. 46011/71/2004-PC.II dated 03.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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109	Case No.:1/18/87-ALC1/2015	Party Name:ECOPLAST LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00171/AM16/	RLA File :03/94/040/00397/AM16/	Lic.No/Date:0310798976 21.09.2015	
Decision: A D/L No. 46011/58/2011-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

110	Case No.:2/18/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015	
Decision: A D/L No. 46011/54/2010-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

111	Case No.:24/20/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 16.02.2016 & 05.04.2016(Reminder) was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

112	Case No.:33/20/87-ALC1/2015	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00277/AM16/	RLA File :03/95/040/00425/AM16/	Lic.No/Date:0310799116 30.09.2015	
	Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg
			2. White Mineral Oil	0.350 kg
			3. Polypropylene Granules	0.150 kg
			4. Calcium Carbonate	0.220 kg
			5. Antioxidant	0.010 kg
	RLA may take consequential action as per Policy / Procedures.			

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113	Case No.:29/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

114	Case No.:34/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

115	Case No.:35/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
Decision: A D/L No. 46011/80/2005-PC.II dated 08.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:38/21/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Approved																
HQ File :01/87/050/00320/AM16/	RLA File :03/95/040/00352/AM16/	Lic.No/Date:0310799115 30.09.2015																	
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="5">Thermoplastic Elastomer</td><td rowspan="5">1 kg</td><td>1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene</td><td>0.300 kg</td></tr><tr><td>2. White Mineral Oil</td><td>0.350 kg</td></tr><tr><td>3. Polypropylene Granules</td><td>0.150 kg</td></tr><tr><td>4. Calcium Carbonate</td><td>0.220 kg</td></tr><tr><td>5. Antioxidant</td><td>0.010 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg	2. White Mineral Oil	0.350 kg	3. Polypropylene Granules	0.150 kg	4. Calcium Carbonate	0.220 kg	5. Antioxidant	0.010 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg																
		2. White Mineral Oil	0.350 kg																
		3. Polypropylene Granules	0.150 kg																
		4. Calcium Carbonate	0.220 kg																
		5. Antioxidant	0.010 kg																
RLA may take consequential action as per Policy / Procedures.																			

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117	Case No.:15/20/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00259/AM16/	RLA File :15/24/040/00015/AM16/	Lic.No/Date:1510022077 01.10.2015	
Decision: A D/L No. 46011/139/2015-PC.II dated 15.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

118	Case No.:35/20/87-ALC1/2015	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00279/AM16/	RLA File :03/95/040/00449/AM16/	Lic.No/Date:0310799125 01.10.2015	
Decision: A D/L No. 46011/109/2012-PC.II dated 08.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

119	Case No.:27/21/87-ALC1/2015	Party Name:GALA SHRINK FIT	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00309/AM16/	RLA File :03/94/040/00380/AM16/	Lic.No/Date:0310799129 01.10.2015	
Decision: A D/L No. 46011/89/2013-PC.II dated 04.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

120	Case No.:33/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 05.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

121	Case No.:1/19/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00240/AM16/	RLA File :08/24/040/00227/AM16/	Lic.No/Date:0810136220 08.10.2015	
Decision: RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

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122	Case No.:13/21/87-ALC1/2015	Party Name:VISION PIPES PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00295/AM16/	RLA File :05/24/040/00276/AM16/	Lic.No/Date:0510395853 08.10.2015	
Decision: A D/L No. 46011/33/2016-PC.II dated 26.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:36/21/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved																				
HQ File :01/87/050/00318/AM16/	RLA File :03/95/040/00236/AM16/	Lic.No/Date:0310799285 08.10.2015																					
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:																							
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="5">Thermoplastic Elastomer</td><td rowspan="5">1 kg</td><td>1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene</td><td>0.300 kg</td></tr><tr><td>2. White Mineral Oil</td><td>0.350 kg</td></tr><tr><td>3. Polypropylene Granules</td><td>0.150 kg</td></tr><tr><td>4. Calcium Carbonate</td><td>0.220 kg</td></tr><tr><td>5. Antioxidant</td><td>0.010 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg	2. White Mineral Oil	0.350 kg	3. Polypropylene Granules	0.150 kg	4. Calcium Carbonate	0.220 kg	5. Antioxidant	0.010 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																				
Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg																				
		2. White Mineral Oil	0.350 kg																				
		3. Polypropylene Granules	0.150 kg																				
		4. Calcium Carbonate	0.220 kg																				
		5. Antioxidant	0.010 kg																				
RLA may take consequential action as per Policy / Procedures.																							

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Case No.: 2/20/87-ALC1/2015	Party Name: SPERRY PLAST LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File : 01/87/050/00246/AM16/	RLA File : 05/24/040/00315/AM16/	Lic.No/Date: 0510395871 09.10.2015	

Decision: The Committee considered the case and decided to **approve the on repeat basis** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR / Thermoplastic Compound / TPE	1 kg	1. SBS Co-polymer / Styrene Butadiene Styrene Co-Polymer/SEBS/Styrene Ethylene Butylene Styrene Co-Polymer LG-411S, LG-501S, LG-411N, LG-501N, Calprene-411, 540, 501, H-6120, H6170, Globalprene-3546, 3411, 1484, 1487, RB-840 Enprene 655, Calprene-H6120,H6170	0.5330 kg
		2. K-Resin, Styrene Butadiene Copolymer : KR99HG, KR05E, KR-52, XK-43, XK-40, KRDEV027D	0.4739 kg

RLA may take consequential action as per Policy / Procedures.

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125	Case No.: 31/21/87-ALC1/2015	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	
Decision: A D/L No. 46011/27/2016-PC.II dated 26.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

126	Case No.: 6/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

127	Case No.: 30/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

128	Case No.: 17/20/87-ALC1/2015	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00261/AM16/	RLA File :24/24/040/00020/AM16/	Lic.No/Date:2410041841 13.10.2015	
Decision: A D/L No. 46011/10/2013-PC-II dated 16.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

129	Case No.: 10/21/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
Decision: A D/L No. 46011/99/2006-PC.II dated 30.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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130	Case No.: 36/20/87-ALC1/2015	Party Name: NIKHIL ADHESIVES LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00280/AM16/	RLA File :03/95/040/00514/AM16/	Lic.No/Date:0310799521 19.10.2015	
Decision : Application has been received and place the case before Norms Committee.				

131	Case No.: 19/20/87-ALC1/2015	Party Name: KIMPLAS PIPING SYSTEMS LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00263/AM16/	RLA File :31/83/040/00097/AM16/	Lic.No/Date:3110065710 21.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC.				

132	Case No.: 40/21/87-ALC1/2015	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015	
Decision: A D/L No. 46011/60/2012-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

133	Case No.: 9/22/87-ALC1/2015	Party Name: SRF LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00342/AM16/	RLA File :04/24/040/00159/AM16/	Lic.No/Date:0410161244 30.10.2015	
Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

134	Case No.: 15/21/87-ALC1/2015	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00297/AM16/	RLA File :05/24/040/00356/AM16/	Lic.No/Date:0510396184 02.11.2015	
Decision: A D/L No. 46011/82/2012-PC.II dated 25.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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135	Case No.:16/21/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00298/AM16/	RLA File :05/24/040/00358/AM16/	Lic.No/Date:0510396185 02.11.2015	
	Decision: A D/L No. 46011/82/2012-PC.II dated 25.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

136	Case No.:21/21/87-ALC1/2015	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00303/AM16/	RLA File :32/24/040/00028/AM16/	Lic.No/Date:3210077733 02.11.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.			

137	Case No.:7/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015	
	Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

138	Case No.:8/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00341/AM16/	RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
	Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

139	Case No.:11/1/87-ALC1/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00365/AM16/	RLA File :03/94/040/00556/AM16/	Lic.No/Date:0310799949 02.11.2015	
	Decision : Application has been received and place the case before Norms Committee.			

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140	Case No.:9/21/87-ALC1/2015	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	
Decision: A D/L No. 46011/33/2014-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

141	Case No.:23/21/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00305/AM16/	RLA File :34/24/040/00194/AM16/	Lic.No/Date:3410041653 04.11.2015	
Decision: A D/L No. 46011/54/2010-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.:11/21/87-ALC1/2015	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Approved																						
HQ File :01/87/050/00293/AM16/	RLA File :05/23/040/00333/AM16/	Lic.No/Date:0510396252 05.11.2015																							
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:																									
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="6">Printed Plastic Cards (37500000 Nos.) 195 MT</td><td rowspan="6">1 kg</td><td>1. Calendared Plastic Sheets (PVC-ABS, PVC/AD, Credit Card Core)</td><td>1.359 kg</td></tr><tr><td>2. Printing Inks</td><td>0.020 kg</td></tr><tr><td>3. Offset Image Plates</td><td>0.01 No.</td></tr><tr><td>4. Chemicals DP -1 / PA -F</td><td>0.20 ml</td></tr><tr><td>5. Printing Rubber Blanks (Metal Back)</td><td>0.002 No.</td></tr><tr><td>6. Sealing cheeks</td><td>1% of Fob value exports.</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Printed Plastic Cards (37500000 Nos.) 195 MT	1 kg	1. Calendared Plastic Sheets (PVC-ABS, PVC/AD, Credit Card Core)	1.359 kg	2. Printing Inks	0.020 kg	3. Offset Image Plates	0.01 No.	4. Chemicals DP -1 / PA -F	0.20 ml	5. Printing Rubber Blanks (Metal Back)	0.002 No.	6. Sealing cheeks	1% of Fob value exports.	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																						
Printed Plastic Cards (37500000 Nos.) 195 MT	1 kg	1. Calendared Plastic Sheets (PVC-ABS, PVC/AD, Credit Card Core)	1.359 kg																						
		2. Printing Inks	0.020 kg																						
		3. Offset Image Plates	0.01 No.																						
		4. Chemicals DP -1 / PA -F	0.20 ml																						
		5. Printing Rubber Blanks (Metal Back)	0.002 No.																						
		6. Sealing cheeks	1% of Fob value exports.																						
RLA may take consequential action as per Policy / Procedures.																									

143	Case No.:26/21/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	
Decision: A D/L No. 46011/63/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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144	Case No.: 37/21/87-ALC1/2015	Party Name: R.R.KABEL LIMITED,	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00319/AM16/	RLA File :03/95/040/00247/AM16/	Lic.No/Date:0310800104 06.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

145	Case No.: 45/21/87-ALC1/2015	Party Name: ROSSARI BIOTECH LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00327/AM16/	RLA File :03/95/040/00566/AM16/	Lic.No/Date:0310800093 06.11.2015	
Decision: A D/L No. 46011/215/2004-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

146	Case No.: 24/21/87-ALC1/2015	Party Name: MEDICAP INC.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	
Decision: A D/L No. 46011/37/2016-PC.II dated 27.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

147	Case No.: 48/21/87-ALC1/2015	Party Name: ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	
Decision: A D/L No. 46011/73/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

148	Case No.: 6/21/87-ALC1/2015	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	
Decision: A D/L No. 46011/47/2011-PC.II dated 28.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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149	Case No.:46/21/87-ALC1/2015	Party Name:ARVIND LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	
Decision: A D/L No. 46011/66/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

150	Case No.:7/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00361/AM16/	RLA File :03/94/040/01189/AM15/	Lic.No/Date:0310800195 10.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

151	Case No.:14/1/87-ALC1/2016	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00368/AM16/	RLA File :03/94/040/00623/AM16/	Lic.No/Date:0310800252 16.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.:24/1/87-ALC1/2016	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00378/AM16/	RLA File :03/95/040/00587/AM16/	Lic.No/Date:0310800243 16.11.2015	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 23.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY required per Kg of finished good
Oil Resistant NR/ NBR based Rubber Compounded Sheets	2,50,000.00 kg	1. Natural Rubber	0.1050 kg
		2. NBR Nitrile Rubber	0.4080 kg
		3. Synthetic Rubber SBR	0.1507 kg
		4. Zinc Oxide	0.0212 kg
		5. Carbon Black	0.1550 kg
		6. Antioxidant	0.0100 kg
		7. Accelerators	0.0150 kg
		8. Plasticizers	0.0310 kg
		9. PPT Silica Filler	0.1850 kg
		10. Bonding & Coupling Agent like- SI-69	0.0110 kg
		11. Packing material-Plastic Pallets	225 Nos.

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Note: 1. There should be a value cap on Antioxidant/Accelerators as per General Note 8 of Handbook of Procedures Vol. II.

2. The firm will export back 225 nos. of Plastic Pallets.

RLA may take consequential action as per Policy / Procedures.

153	Case No.: 17/21/87-ALC1/2015	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00299/AM16/	RLA File :05/24/040/00376/AM16/	Lic.No/Date:0510396353 17.11.2015	
Decision: A D/L No. 46011/53/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

154	Case No.: 18/21/87-ALC1/2015	Party Name: NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

155	Case No.: 22/1/87-ALC1/2016	Party Name: THE SUPREME INDUSTRIES LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00376/AM16/	RLA File :03/95/040/00560/AM16/	Lic.No/Date:0310800276 17.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

156	Case No.: 47/21/87-ALC1/2015	Party Name: PLASTENE INDIA LIMITED	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00329/AM16/	RLA File :37/24/040/00010/AM16/	Lic.No/Date:3710002617 18.11.2015	
Decision: A D/L No. 46011/50/2010-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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Case No.: 25/1/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00379/AM16/	RLA File :03/95/040/00603/AM16/	Lic.No/Date:0310800353 20.11.2015	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 23.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY required per Kg of finished good
Other Specially Relevant Natural Rubber/ Synthetic Rubber based compounded Sheets	2,60,000.00 kg	1. Natural Rubber	0.2950
		2. Neoprene/ Chloroprene Rubber	0.3250
		3. Zinc Oxide	0.0210
		4. Carbon Black	0.1050
		5. Antioxidant	0.0120
		6. Accelerator	0.0130
		7. Silica Ppt Filler	0.1350
		8. Titanium Dioxide	0.0520
		9. Gum Rosin	0.0100
		10. Bonding Agent –SI-69	0.0150
		11. Packing Material – Plastic Pallets	260 nos.
Note: 1. There should be a value cap on Antioxidant/Accelerators as per General Note 8 of Handbook of Procedures Vol. II.			
2. The firm will export back 260 nos. of Plastic Pallets.			
RLA may take consequential action as per Policy / Procedures.			

158	Case No.:12/21/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00294/AM16/	RLA File :05/23/040/00348/AM16/	Lic.No/Date:0510396396 23.11.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.			

159	Case No.:20/21/87-ALC1/2015	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015	
	Decision: A D/L No. 46011/98/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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160	Case No.:1/2/87-ALC1/2016	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00003/AM17/	RLA File :31/83/040/00109/AM16/	Lic.No/Date:3110065773 27.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.: 19/21/87-ALC1/2015	Party Name: SPERRY PLAST LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved										
HQ File : 01/87/050/00301/AM16/	RLA File : 05/24/040/00416/AM16/	Lic.No/Date: 0510396462 30.11.2015											
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:													
<table border="1"><thead><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr></thead><tbody><tr><td rowspan="2">TPR / Thermoplastic Compound / TPE</td><td rowspan="2">1 kg</td><td>1. Styrene Ethylene Butylene Styrene Co-Polymer / Styrene Butadiene Styrene Co-Polymer :Europrene SOL TH 2312,SOL TH2315, LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, Calprene-H6120,H6170</td><td>0.5330 kg</td></tr><tr><td>2. K-Resin, Styrene Butadiene Copolymer :KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925</td><td>0.4739 kg</td></tr></tbody></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer / Styrene Butadiene Styrene Co-Polymer :Europrene SOL TH 2312,SOL TH2315, LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, Calprene-H6120,H6170	0.5330 kg	2. K-Resin, Styrene Butadiene Copolymer :KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY										
TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer / Styrene Butadiene Styrene Co-Polymer :Europrene SOL TH 2312,SOL TH2315, LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, Calprene-H6120,H6170	0.5330 kg										
		2. K-Resin, Styrene Butadiene Copolymer :KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg										
RLA may take consequential action as per Policy / Procedures.													

162	Case No.:2/22/87-ALC1/2015	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00335/AM16/	RLA File :03/94/040/00676/AM16/	Lic.No/Date:0310800486 30.11.2015	
Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

163	Case No.:12/1/87-ALC1/2016	Party Name:GRP LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00366/AM16/	RLA File :03/94/040/00565/AM16/	Lic.No/Date:0310800532 01.12.2015	
Decision : A copy of application has been forwarded to DIPP on 26.04.2016				

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164	Case No.:16/1/87-ALC1/2016	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00370/AM16/	RLA File :03/94/040/00638/AM16/	Lic.No/Date:0310800535 01.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

165	Case No.:42/1/87-ALC1/2016	Party Name:BILCARE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00396/AM16/	RLA File :31/83/040/00101/AM16/	Lic.No/Date:3110065777 01.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

166	Case No.:7/21/87-ALC1/2015	Party Name:MITTAL POLYPACKS PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00289/AM16/	RLA File :02/24/040/00150/AM16/	Lic.No/Date:0210206306 02.12.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.				

167	Case No.:9/1/87-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00363/AM16/	RLA File :03/94/040/00546/AM16/	Lic.No/Date:0310800605 02.12.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.				

168	Case No.:23/1/87-ALC1/2016	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00377/AM16/	RLA File :03/95/040/00572/AM16/	Lic.No/Date:0310800596 02.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

169	Case No.:13/1/87-ALC1/2016	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

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170	Case No.:34/20/87-ALC1/2015	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	
Decision: RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

171	Case No.:17/1/87-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00371/AM16/	RLA File :03/94/040/00655/AM16/	Lic.No/Date:0310800676 04.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.:26/1/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00380/AM16/	RLA File :03/95/040/00670/AM16/	Lic.No/Date:0310800763 08.12.2015	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 04.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY required
Abrasion Resistance Rubber Sheetings	1 kg	1. Natural Rubber	0.4500 kg
		2. Chloroprene Rubber	0.1650 kg
		3. Polybutadiene Rubber	0.1650 kg
		4. Zinc Oxide	0.0350 kg
		5. Ppt. Silica Filler	0.1100 kg
		6. Retarder	0.0100 kg
		7. Antioxidant	0.0140 kg
		8. Accelerators	0.0150 kg
		9. Titanium Di-oxide	0.0550 kg
		10. Bonding Agent SI-69	0.0150 kg
		11. Cross Linking Agent	0.0170 kg
		12. Gum Rosin	0.0250 kg
		13. Packing Material – Plastic Pallets	247 nos. for 2,75,000.00 Kgs of export
Note: 1. There should be a value cap on Antioxidant/Accelerators as per General Note 8 of Handbook of Procedures Vol. II.			
2. All the Plastic Pallets will be exported back alongwith export product.			
RLA may take consequential action as per Policy / Procedures.			

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173	Case No.:41/1/87-ALC1/2016	Party Name:MAX SPECIALITY FILMS LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00395/AM16/	RLA File :22/24/040/00060/AM16/	Lic.No/Date:2210015364 09.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

174	Case No.:31/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00033/AM17/	RLA File :04/24/040/00194/AM16/	Lic.No/Date:0410161374 09.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

175	Case No.:27/1/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00381/AM16/	RLA File :03/95/040/00678/AM16/	Lic.No/Date:0310800874 10.12.2015	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 04.05.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY required
Abrasion Resistance Rubber Sheetings	1 kg	1. Natural Rubber	0.725 kg
		2. Polybutadiene Rubber	0.110 kg
		3. Zinc Oxide	0.035 kg
		4. Ppt. Silica Filler	0.098 kg
		5. Rubber Processing Oil	0.038 kg
		6. Titanium Di-oxide	0.025 kg
		7. Antioxidant	0.012 kg
		8. Accelerator	0.014 kg
		9. Bonding Agent SI-172	0.012 kg
		10. Cross Linking Agent	0.017 kg
		11. Packing Material – Plastic Pallets	250 nos. for 2,50,000.00 Kgs of export

Note: 1. There should be a value cap on Antioxidant/Accelerators as per General Note 8 of Handbook of Procedures Vol. II.

2. All the Plastic Pallets will be exported back alongwith export product.

RLA may take consequential action as per Policy / Procedures.

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176	Case No.:37/20/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00281/AM16/	RLA File :03/95/040/00682/AM16/	Lic.No/Date:0310801169 17.12.2015	
	Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene/Styrene Butadiene Styrene	0.300 kg
			2. White Mineral Oil	0.350 kg
			3. Polypropylene Granules	0.150 kg
			4. Calcium Carbonate	0.220 kg
			5. Antioxidant	0.010 kg
	RLA may take consequential action as per Policy / Procedures.			

177	Case No.:1/22/87-ALC1/2015	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00334/AM16/	RLA File :03/94/040/00748/AM16/	Lic.No/Date:0310801206 18.12.2015	
	Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2014- PC-II dated 04.05.2016, the Committee approved following adhoc norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Polyamide Resin Crayamid-21/Crayamid-3	1 kg	1. Dimer Acid	0.606 kg
			2. Soya Fatty Acid	0.1320 kg
			3. Triethylene Tetramine	0.3164 kg
	RLA may take consequential action as per Policy / Procedures.			

178	Case No.:19/1/87-ALC1/2016	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00373/AM16/	RLA File :03/94/040/00749/AM16/	Lic.No/Date:0310801216 18.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

179	Case No.:20/1/87-ALC1/2016	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00374/AM16/	RLA File :03/94/040/00762/AM16/	Lic.No/Date:0310801221 18.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

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180	Case No.:1/21/87-ALC1/2015	Party Name:SHAKTI ECOGREEN	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00283/AM16/	RLA File :06/24/040/00042/AM16/	Lic.No/Date:0610038281 21.12.2015	
Decision: A D/L No. 7/118/2016-TSW dated 17.03.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

181	Case No.:43/1/87-ALC1/2016	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00397/AM16/	RLA File :31/83/040/00107/AM16/	Lic.No/Date:3110065807 22.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

182	Case No.:38/20/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	
Decision: A D/L No. 46011/61/2014-PC.II dated 29.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

183	Case No.:44/1/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00398/AM16/	RLA File :31/83/040/00133/AM16/	Lic.No/Date:3110065818 31.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

184	Case No.:18/1/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00372/AM16/	RLA File :03/94/040/00713/AM16/	Lic.No/Date:0310801480 01.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

185	Case No.:21/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00375/AM16/	RLA File :03/94/040/00764/AM16/	Lic.No/Date:0310801502 01.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.: 28/1/87-ALC1/2016	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved												
HQ File :01/87/050/00382/AM16/	RLA File :03/95/040/00732/AM16/	Lic.No/Date: 0310801520 04.01.2016													
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 06.05.2016, the Committee approved following adhoc norms:															
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY required per Kg of finished good</th> </tr> </thead> <tbody> <tr> <td rowspan="3">Silicon Rubber Sheet</td> <td rowspan="3">60,000.00 kg</td> <td>1. Silicon Synthetic Rubber</td> <td>1.071 kg</td> </tr> <tr> <td>2. Peroxide: Perkadox</td> <td>0.04 kg</td> </tr> <tr> <td>3. Packing Material : Plastic Pallets</td> <td>60 numbers</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY required per Kg of finished good	Silicon Rubber Sheet	60,000.00 kg	1. Silicon Synthetic Rubber	1.071 kg	2. Peroxide: Perkadox	0.04 kg	3. Packing Material : Plastic Pallets	60 numbers
EXPORT ITEM	QTY	IMPORT ITEM	QTY required per Kg of finished good												
Silicon Rubber Sheet	60,000.00 kg	1. Silicon Synthetic Rubber	1.071 kg												
		2. Peroxide: Perkadox	0.04 kg												
		3. Packing Material : Plastic Pallets	60 numbers												
Note: 1. All the Plastic Pallets will be exported back alongwith export product.															
RLA may take consequential action as per Policy / Procedures.															

Case No.: 29/1/87-ALC1/2016	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved																										
HQ File :01/87/050/00383/AM16/	RLA File :03/95/040/00741/AM16/	Lic.No/Date: 0310801518 04.01.2016																											
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 06.05.2016, the Committee approved following adhoc norms:																													
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY required</th> </tr> </thead> <tbody> <tr> <td rowspan="10">Rubber Floor Covering & mats</td> <td rowspan="10">3,00,000.00 kg</td> <td>1. Natural Rubber</td> <td>0.315 kg</td> </tr> <tr> <td>2. Synthetic Rubber SSBR</td> <td>0.225 kg</td> </tr> <tr> <td>3. Zinc Oxide</td> <td>0.021 kg</td> </tr> <tr> <td>4. Antioxidant</td> <td>0.011 kg</td> </tr> <tr> <td>5. Accelerators</td> <td>0.0135 kg</td> </tr> <tr> <td>6. Carbon Black</td> <td>0.1 kg</td> </tr> <tr> <td>7. Silica Filler</td> <td>0.18 kg</td> </tr> <tr> <td>8. Gum Rosin</td> <td>0.025 kg</td> </tr> <tr> <td>9. Bonding Agent SI-69</td> <td>0.015 kg</td> </tr> <tr> <td>10. Packing Material (Plastic Pallets)</td> <td>300 Nos. for 3,00,000.00 Kg export product</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY required	Rubber Floor Covering & mats	3,00,000.00 kg	1. Natural Rubber	0.315 kg	2. Synthetic Rubber SSBR	0.225 kg	3. Zinc Oxide	0.021 kg	4. Antioxidant	0.011 kg	5. Accelerators	0.0135 kg	6. Carbon Black	0.1 kg	7. Silica Filler	0.18 kg	8. Gum Rosin	0.025 kg	9. Bonding Agent SI-69	0.015 kg	10. Packing Material (Plastic Pallets)	300 Nos. for 3,00,000.00 Kg export product
EXPORT ITEM	QTY	IMPORT ITEM	QTY required																										
Rubber Floor Covering & mats	3,00,000.00 kg	1. Natural Rubber	0.315 kg																										
		2. Synthetic Rubber SSBR	0.225 kg																										
		3. Zinc Oxide	0.021 kg																										
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		6. Carbon Black	0.1 kg																										
		7. Silica Filler	0.18 kg																										
		8. Gum Rosin	0.025 kg																										
		9. Bonding Agent SI-69	0.015 kg																										
		10. Packing Material (Plastic Pallets)	300 Nos. for 3,00,000.00 Kg export product																										
Note: 1. There should be a value cap on Rubber chemical, as per General Note 8 of the Handbook of Procedures Vol. II.																													
2. All the Plastic Pallets will be exported back alongwith export product.																													
RLA may take consequential action as per Policy / Procedures.																													

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Case No.: 30/1/87-ALC1/2016	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00384/AM16/	RLA File :03/95/040/00744/AM16/	Lic.No/Date: 0310801525 04.01.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 09.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY required
Synthetic Rubber Sheets of Flouro Elastomer Rubber (Total export 50,000 kg)	1 kg	1. Flouro Elastomer Rubber	0.81 kg
		2. Magnesium Oxide	0.045 kg
		3. Packing Material (Plastic Pallets)	60 Nos. for 50,000 kg
Note: 1. All the Plastic Pallets will be exported back alongwith export product.			
RLA may take consequential action as per Policy / Procedures.			

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Case No.: 36/1/87-ALC1/2016	Party Name: NOSLAR INTERNATIONAL LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00390/AM16/	RLA File :05/24/040/00449/AM16/	Lic.No/Date: 0510397176 04.01.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/159/2016-TSW dated 03.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended per 100 Kgs of export product (Kg)
Nylon Skin Wall Chafer Bicycle Tyres 150000 Pcs having weight of each tyre not exceeding 715 gms +/- 2% fitted with reflective tape	1,07.250.00 kgs.	1. Natural Rubber	12.90 kg
		2. Synthetic Rubber EPDM (including reprocessed)	22.80 kg
		3. Bead Wire	12.50 kg
		4. Carbon Black	9.20 kg
		5. Rubber Chemicals : Anti oxidants, Accelerators, Retarders, Peptizers	6.50 kg
		6. Zinc Oxide	1.30 kg
		7. All other misc. chem/ materials viz microcrystalline wax, paeaffin wax, pigments and sulphur, plasticizer, coupling agents, activators & fillers, Dip Chemicals excluding resorcinol, mould release agents, tackifiers, and catalysts and syloff	2.80 kg
		8. 6 Dipped Nylon Tyre Cord Fabric (840 D/I)	11.40 SQM
		9. Reflective Tape (width 5mm)	4.20 Mtr per tyre
		10. Nylon Chafer	0.042 SQM per tyre

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	11. Synthetic Rubber (PBR-Polybutadiene rubber)	20.60 kg
Note: 1. There will be a value cap upto 7% of FOB of value of exports in case of Rubber chemicals.		
RLA may take consequential action as per Policy / Procedures.		

Case No.:12/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00345/AM16/	RLA File :31/83/040/00004/AM16/	Lic.No/Date:3110065852 05.01.2016	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 05.05.2016, the Committee **approved** following adhoc norms:

Export Product No. (i) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Arnite T08 200 Unfilled Polybutylene Terephthalate (PBT) Compound	1 Kg	PBT Chips / Granules Base Polymer	1.0 kg
		Loxiolg-32 Mould Releasing Agent	0.0031 kg

Export Product No. (ii) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Akulon K-224-HG5 15% Glass Fiber Reinforced PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.846 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.156 kg
		3. Master Batch Colourant	0.0104 kg
		4. N100PA6 Powder	0.0104 kg
		5. FINAWAX	0.00312 kg

Export Product No. (iii) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Arnite T06 200 Unfilled Polybutylene Terephthalate (PBT) Compound	1 Kg	PBT Chips / Granules Base Polymer	1.0 kg
		Loxiolg-32 Mould Releasing Agent	0.0031 kg

Export Product No. (iv) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Akulon K-224-HG3 15% Glass Fiber Retardant PA-6 (Nylon-6) Compound	1 Kg	1. PBT Chips/Granules Base Polymer	0.6458 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.206 kg
		3. Master Batch Colourant	0.0103 kg
		4. Loxiolg-32 Mould Releasing Agent	0.0026 kg
		5. Saytex Brominated Flame Retardant	0.0886 kg
		6. Antimony Trioxide Flame Retardant	0.0664 kg
		7. Dyneon Flowmodifier	0.0103 kg

Export Product No. (v) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Akulon K-225-Unfilled Frame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.6401 kg
		2. Melamine Cynurate (MCA-01) Frame Retardant	0.3811 kg
		3. Calcium Stearates Mouldrelease Agent	0.0031 kg
		4. Master Batch Colourant	0.0052 kg

Export Product No. (vi) :

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Akulon K-224-HG5 25% Glass Fiber Mineral Filled Frame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.73 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.2575 kg
		3. Master Batch Colourant	0.0056 kg
		4. DSMPAHSFF Frame Retardant	0.0035 kg
		5. NI00PA6 Powder	0.026 kg
		6. FINAWAX	0.007 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 13/22/87-ALC1/2015	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00346/AM16/	RLA File :31/83/040/00064/AM16/	Lic.No/Date: 3110065851 05.01.2016	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012-PC-II dated 04.05.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K-222 KGV4 Black 20% Glass Fiber Reinforced, Flame Retardant, PA-6 (Nylon-6) Compound	1 kg	1. Nylon 6 Chips/Granuales base Polymer	0.658 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.2044 kg
		3. Masterbatch Colourant	0.02044 kg
		4. Melamine Cynurate Flame Retardant	0.1214 kg
		5. Calcium Stearate Mould Release Agent	0.0184 kg

RLA may take consequential action as per Policy / Procedures.

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192	Case No.:37/1/87-ALC1/2016	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00391/AM16/	RLA File :05/24/040/00500/AM16/	Lic.No/Date:0510397246 08.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

193	Case No.:50/1/87-ALC1/2016	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00404/AM16/	RLA File :31/83/040/00136/AM16/	Lic.No/Date:3110065853 08.01.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

194	Case No.:10/1/87-ALC1/2016	Party Name:COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00364/AM16/	RLA File :03/94/040/00555/AM16/	Lic.No/Date:0310801704 11.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

195	Case No.:5/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
Decision: A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

196	Case No.:2/21/87-ALC1/2015	Party Name:METRO TYRES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00284/AM16/	RLA File :30/24/040/00039/AM16/	Lic.No/Date:3010103699 13.01.2016	
Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

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197	Case No.:11/22/87-ALC1/2015	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	
Decision: A D/L No. 46011/36/2016-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

198	Case No.:31/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00385/AM16/	RLA File :05/23/040/00408/AM16/	Lic.No/Date:0510397287 13.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

199	Case No.:32/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00386/AM16/	RLA File :05/23/040/00409/AM16/	Lic.No/Date:0510397288 13.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

200	Case No.:33/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00387/AM16/	RLA File :05/23/040/00410/AM16/	Lic.No/Date:0510397289 13.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

201	Case No.:34/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00388/AM16/	RLA File :05/23/040/00411/AM16/	Lic.No/Date:0510397290 13.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

202	Case No.:4/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	
Decision: A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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203	Case No.:18/22/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	
Decision: A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

204	Case No.:51/1/87-ALC1/2016	Party Name:SHAKTI ECOGREEN	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00405/AM16/	RLA File :06/24/040/00045/AM16/	Lic.No/Date:0610038303 18.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

205	Case No.:45/1/87-ALC1/2016	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00399/AM16/	RLA File :56/24/040/00046/AM16/	Lic.No/Date:5610004812 19.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

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Case No.:2/1/87-ALC1/2016	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Approved								
HQ File :01/87/050/00002/AM17/	RLA File :05/23/040/00434/AM16/	Lic.No/Date:0510397363 19.01.2016									
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:											
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Printed Plastic Cards (37500000 Nos.) 195 MT</td><td>1 kg</td><td>1. Calendared Plastic Sheets (PET-G Sheets)</td><td>1.395 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Printed Plastic Cards (37500000 Nos.) 195 MT	1 kg	1. Calendared Plastic Sheets (PET-G Sheets)	1.395 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
Printed Plastic Cards (37500000 Nos.) 195 MT	1 kg	1. Calendared Plastic Sheets (PET-G Sheets)	1.395 kg								
RLA may take consequential action as per Policy / Procedures.											

207	Case No.:38/1/87-ALC1/2016	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00392/AM16/	RLA File :05/24/040/00508/AM16/	Lic.No/Date:0510397379 20.01.2016	
Decision: A copy of application has been forwarded to DIPP on 25.04.2016. Comments awaited from DIPP.				

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208	Case No.:39/1/87-ALC1/2016	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

209	Case No.:20/2/87-ALC1/2016	Party Name:S & J GRANULATE SOLUTIONS PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00022/AM17/	RLA File :03/95/040/00799/AM16/	Lic.No/Date:0310801929 20.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

210	Case No.:20/22/87-ALC1/2015	Party Name:AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00353/AM16/	RLA File :34/24/040/00246/AM16/	Lic.No/Date:3410041827 22.01.2016	
Decision: A D/L No. 46011/38/2016-PC.II dated 29.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

211	Case No.:3/21/87-ALC1/2015	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:2/87- ALC1/2016 23.05.2016	Status: Withdrawn
	HQ File :01/87/050/00285/AM16/	RLA File :52/24/040/00074/AM16/	Lic.No/Date:5210041741 25.01.2016	
Decision: The firm, vide e-mail dated 19.05.2016, intimated that their application for Advance Authorization was on repeat norms basis and hence, there is no need for regularization of the SION. As such, based on the firm's e-mail, the Committee decided to withdraw the case.				



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Case No.:14/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00347/AM16/	RLA File :31/83/040/00102/AM16/	Lic.No/Date:3110065890 25.01.2016	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 05.05.2016, the Committee **approved** following adhoc norms:

Export Product No. (i) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty
Arnite T06 200 Unfilled Polybutylene Terephthalate (PBT) Compound	1 Kg	PBT Chips / Granules Base Polymer	1.01 kg

Export Product No. (ii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty
Arnite TV6 241 SN 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound	1 Kg	PBT Chips / Granules Base Polymer	0.6332 kg
		Glass Fiber Chopped Strands Reinforcing Material	0.202 kg
		Saytex Brominated Flame Retardant	0.0868 kg
		Antimony Trioxide Flame Retardant	0.0651 kg

Export Product No. (iii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty
Arnite T08 200 Unfilled Polybutylene Terephthalate (PBT) Compound	1 Kg	PBT Chips / Granules Base Polymer	1.01 kg

Export Product No. (iv) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty
Arnite TV4240P White 20% Glass Fiber Reinforced PBT Compound	1 Kg	PBT Chips / Granules Base Polymer	0.8049 kg
		Glass Fiber Chopped Strands Reinforcing Material	0.202 kg

Export Product No. (v) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty
Arnite TV4 240 SP White 20% Glass Fiber Reinforced PBT Compound	1 Kg	PBT Chips / Granules Base Polymer	0.6462 kg
		Glass Fiber Chopped Strands Reinforcing Material	0.202 kg
		Saytex Brominated Flame Retardant	0.0706 kg
		Antimony Trioxide Flame Retardant	0.0706 kg
		Sactolith HDS Relevant Colourant	0.0107 kg



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Export Product No. (vi) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty
Arnite TV4 240 20% Glass Fiber Reinforced PBT Compound	1 Kg	Nylon-6 Chips/Granules Base Polymer	0.7878 kg
		Glass Fiber Chopped Strands Reinforcing Material	0.202 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:15/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00348/AM16/	RLA File :31/83/040/00118/AM16/	Lic.No/Date:3110065891 25.01.2016	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009- PC-II dated 05.05.2016, the Committee **approved** following adhoc norms:

Export Product No. (i) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-FK MV5 Unfilled Flame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.6278 kg
		2. Melamine Cynurate (MCA-01) Frame Retardant	0.3739 kg

Export Product No. (ii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-225-KS Unfilled Flame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.6278 kg
		2. Melamine Cynurate (MCA-01) Frame Retardant	0.3739 kg

Export Product No. (iii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-224-HG5 25% Glass Fiber Mineral Filled Flame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.7157 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.2525 kg
		3. DSM PA HS FF Flame Retardant	0.00343 kg

Export Product No. (iv) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-224-HG3 15% Glass Fiber Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.83325 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.151 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:16/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00349/AM16/	RLA File :31/83/040/00137/AM16/	Lic.No/Date:3110065889 25.01.2016	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009- PC-II dated 05.05.2016, the Committee **approved** following adhoc norms:

Export Product No. (i) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-FK MV5 Unfilled Flame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.6278 kg
		2. Melamine Cynurate (MCA-01) Frame Retardant	0.3739 kg

Export Product No. (ii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-225-KS Unfilled Flame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.6278 kg
		2. Melamine Cynurate (MCA-01) Frame Retardant	0.3739 kg

Export Product No. (iii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-224-HG5 25% Glass Fiber Mineral Filled Flame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.7157 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.2525 kg
		3. DSM PA HS FF Flame Retardant	0.00343 kg

Export Product No. (iv) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon K-224-HG3 15% Glass Fiber Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.83325 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.153 kg

Export Product No. (v) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Akulon T08 200 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound	1 Kg	PBT Chips/Granules Base Polymer	1.01 kg

Export Product No. (vi) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Arnite TV6 241 SN 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound	1 Kg	1. PBT Chips/Granules Base Polymer	0.63326 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.202 kg

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		3. Saytex 8010 Brominated Flame Retardant	0.0868 kg
		4. Antimony Trioxide Flame Retardant	0.06511 kg

Export Product No. (vii) :

Name of Export Item(s)	Qty	Name of Import Item(s)	Qty.
Arnite TV4 261 30% Glass Fiber Reinforced Flame	1 Kg	1. PBT Chips/Granules Base Polymer	0.5319 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.303 kg
		3. Saytex 8010 Brominated Flame Retardant	0.114 kg

RLA may take consequential action as per Policy / Procedures.

215	Case No.:17/22/87-ALC1/2015	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00350/AM16/	RLA File :31/83/040/00146/AM16/	Lic.No/Date:3110065885 25.01.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 07.04.2016. Comments awaited from D/o C&PC.				

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Case No.:19/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved												
HQ File :01/87/050/00352/AM16/	RLA File :31/83/040/00152/AM16/	Lic.No/Date:3110065894 27.01.2016													
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/32/2012-PC-II dated 04.05.2016, the Committee approved following adhoc norms:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">Akulon K-222 KGV4 Black 20% Glass Fiber Reinforced, Flame Retardant, PA-6 (Nylon-6) Compound</td><td rowspan="3">1 kg</td><td>1. Nylon 6 Chips/Granuales base Polymer</td><td>0.649 kg</td></tr><tr><td>2. Glass Fiber Chopped Strands Reinforcing Material</td><td>0.2019 kg</td></tr><tr><td>3. Melamine Cynurate Flame Retardant</td><td>0.1199 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Akulon K-222 KGV4 Black 20% Glass Fiber Reinforced, Flame Retardant, PA-6 (Nylon-6) Compound	1 kg	1. Nylon 6 Chips/Granuales base Polymer	0.649 kg	2. Glass Fiber Chopped Strands Reinforcing Material	0.2019 kg	3. Melamine Cynurate Flame Retardant	0.1199 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Akulon K-222 KGV4 Black 20% Glass Fiber Reinforced, Flame Retardant, PA-6 (Nylon-6) Compound	1 kg	1. Nylon 6 Chips/Granuales base Polymer	0.649 kg												
		2. Glass Fiber Chopped Strands Reinforcing Material	0.2019 kg												
		3. Melamine Cynurate Flame Retardant	0.1199 kg												
RLA may take consequential action as per Policy / Procedures.															

217	Case No.:32/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00034/AM17/	RLA File :04/24/040/00221/AM16/	Lic.No/Date:0410161556 28.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

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218	Case No.:33/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00035/AM17/	RLA File :04/24/040/00222/AM16/	Lic.No/Date:0410161554 28.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.:40/1/87-ALC1/2016	Party Name:SPERRY PLAST LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved														
HQ File :01/87/050/00394/AM16/	RLA File :05/24/040/00538/AM16/	Lic.No/Date:0510397444 29.01.2016															
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">TPR / Thermoplastic Compound / TPE</td><td rowspan="2">1 kg</td><td>1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer:Europrene SOL TH 2312, Europrene SOL TH 2315, LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, 675 Calprene-H6120,H6170</td><td>0.5330 kg</td></tr><tr><td>2. K-Resin, Styrene Butadiene Copolymer : KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925</td><td>0.4739 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer:Europrene SOL TH 2312, Europrene SOL TH 2315, LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, 675 Calprene-H6120,H6170	0.5330 kg	2. K-Resin, Styrene Butadiene Copolymer : KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer:Europrene SOL TH 2312, Europrene SOL TH 2315, LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, 675 Calprene-H6120,H6170	0.5330 kg														
		2. K-Resin, Styrene Butadiene Copolymer : KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg														
RLA may take consequential action as per Policy / Procedures.																	

220	Case No.:10/22/87-ALC1/2015	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00343/AM16/	RLA File :05/23/040/00405/AM16/	Lic.No/Date:0510397450 01.02.2016	
Decision: A D/L No. 46011/39/2016-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

221	Case No.:46/1/87-ALC1/2016	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00400/AM16/	RLA File :30/24/040/00041/AM16/	Lic.No/Date:3010103714 01.02.2016	
Decision: A copy of application has been forwarded to D/o C&PC on 25.04.2016. Comments awaited from D/o C&PC.				

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222	Case No.:49/21/87-ALC1/2015	Party Name:METRO TYRES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00331/AM16/	RLA File :30/24/040/00042/AM16/	Lic.No/Date:3010103718 08.02.2016	
Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

223	Case No.:50/21/87-ALC1/2015	Party Name:METRO TYRES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00332/AM16/	RLA File :30/24/040/00043/AM16/	Lic.No/Date:3010103719 08.02.2016	
Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

224	Case No.:51/21/87-ALC1/2015	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00333/AM16/	RLA File :32/24/040/00036/AM16/	Lic.No/Date:3210077816 09.02.2016	
Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

225	Case No.:43/2/87-ALC1/2016	Party Name:VISION PIPES PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00045/AM17/	RLA File :05/24/040/00560/AM16/	Lic.No/Date:0510397590 12.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

226	Case No.:44/2/87-ALC1/2016	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00046/AM17/	RLA File :05/24/040/00563/AM16/	Lic.No/Date:0510397589 12.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

227	Case No.:52/1/87-ALC1/2016	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00406/AM16/	RLA File :03/95/040/00865/AM16/	Lic.No/Date:0310802629 16.02.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

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228	Case No.:39/2/87-ALC1/2016	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00041/AM17/	RLA File :05/23/040/00477/AM16/	Lic.No/Date:0510397647 18.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

229	Case No.:23/2/87-ALC1/2016	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00025/AM17/	RLA File :03/95/040/00889/AM16/	Lic.No/Date:0310802710 19.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.:18/2/87-ALC1/2016	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00020/AM17/	RLA File :03/95/040/00748/AM16/	Lic.No/Date:0310802800 23.02.2016	
Decision: The Committee considered the case and decided to approve the on repeat basis and recommended as under:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
PEEK (POLYETHER ETHER KETONE)	1 kg	4.4-Difluoro Benzo Phenone	0.794 kg
		Hydroquino Ne Premium / Photographic Grade	0.389 kg
		Soda Solvlay Light - Sodium Carbonate Light	0.397 kg
		Potassium Carbonate (Extra Fine)	0.003 kg
		Diphenyl Sulfone	0.057 kg
		Lithium Chloride (99% Anhydrous)	0.019 kg
RLA may take consequential action as per Policy / Procedures.			

231	Case No.:34/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00036/AM17/	RLA File :04/24/040/00239/AM16/	Lic.No/Date:0410161645 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

232	Case No.:35/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00037/AM17/	RLA File :04/24/040/00241/AM16/	Lic.No/Date:0410161647 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

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233	Case No.:36/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00038/AM17/	RLA File :04/24/040/00242/AM16/	Lic.No/Date:0410161649 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

234	Case No.:37/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00039/AM17/	RLA File :04/24/040/00243/AM16/	Lic.No/Date:0410161648 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

235	Case No.:38/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00040/AM17/	RLA File :04/24/040/00244/AM16/	Lic.No/Date:0410161646 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

236	Case No.:45/2/87-ALC1/2016	Party Name:SPERRY PLAST LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00047/AM17/	RLA File :05/24/040/00585/AM16/	Lic.No/Date:0510397716 25.02.2016	

Decision: The Committee considered the case and decided to **approve the on repeat basis** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer : Europrene SOL TH 2312, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, Europrene SOL TH 2315, LG411N, 501N, LG411S, 501S, JSR RB-840 Enprene 611,611S, 655,684,685, 687, 701, 675, Calprene-H6120, H6170	0.5330 kg
		2. K-Resin, Styrene Butadiene Copolymer : KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg

RLA may take consequential action as per Policy / Procedures.

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237	Case No.:46/2/87-ALC1/2016	Party Name:SPERRY PLAST LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
	HQ File :01/87/050/00048/AM17/	RLA File :05/24/040/00586/AM16/	Lic.No/Date:0510397717 25.02.2016	
	Decision: The Committee considered the case and decided to approve on repeat basis and recommended as under:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer: Europrene SOL TH 2312, Calprene-411, 540, 501, Globalprene-3546, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, Europrene SOL TH 2315, LG411N, 501N, LG411S, 501S, JSR RB-840 Enprene 611,611S, 655,684,685, 687, 701, 675, Calprene-H6120, H6170	0.5330 kg
			2. K-Resin, Styrene Butadiene Co-polymer (KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925)	0.4739 kg
	RLA may take consequential action as per Policy / Procedures.			

238	Case No.:49/2/87-ALC1/2016	Party Name:PUNE METAGRAPH	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00051/AM17/	RLA File :31/83/040/00159/AM16/	Lic.No/Date:3110066027 03.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

239	Case No.:3/22/87-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
	Decision: RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

240	Case No.:19/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00021/AM17/	RLA File :03/95/040/00778/AM16/	Lic.No/Date:0310803044 04.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

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241	Case No.:22/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00024/AM17/	RLA File :03/95/040/00878/AM16/	Lic.No/Date:0310803045 04.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
242	Case No.:26/2/87-ALC1/2016	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00028/AM17/	RLA File :03/95/040/00930/AM16/	Lic.No/Date:0310803046 04.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
243	Case No.:3/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00005/AM17/	RLA File :03/95/040/00089/AM16/	Lic.No/Date:0310803097 07.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
244	Case No.:28/2/87-ALC1/2016	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00030/AM17/	RLA File :03/95/040/00954/AM16/	Lic.No/Date:0310803100 07.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
245	Case No.:8/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00010/AM17/	RLA File :03/95/040/00336/AM16/	Lic.No/Date:0310803153 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
246	Case No.:15/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00017/AM17/	RLA File :03/95/040/00698/AM16/	Lic.No/Date:0310803150 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

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247	Case No.:17/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00019/AM17/	RLA File :03/95/040/00700/AM16/	Lic.No/Date:0310803148 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
248	Case No.:21/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00023/AM17/	RLA File :03/95/040/00841/AM16/	Lic.No/Date:0310803154 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
249	Case No.:24/2/87-ALC1/2016	Party Name:NAVCHIN INDUSTRIES	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00026/AM17/	RLA File :03/95/040/00892/AM16/	Lic.No/Date:0310803142 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
250	Case No.:27/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00029/AM17/	RLA File :03/95/040/00952/AM16/	Lic.No/Date:0310803119 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
251	Case No.:16/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00018/AM17/	RLA File :03/95/040/00699/AM16/	Lic.No/Date:0310803179 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
252	Case No.:25/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00027/AM17/	RLA File :03/95/040/00903/AM16/	Lic.No/Date:0310803178 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

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253	Case No.:40/2/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00042/AM17/	RLA File :05/23/040/00531/AM16/	Lic.No/Date:0510397870 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

254	Case No.:47/2/87-ALC1/2016	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00049/AM17/	RLA File :05/24/040/00604/AM16/	Lic.No/Date:0510397861 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

255	Case No.:3/1/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00356/AM16/	RLA File :08/24/040/00406/AM16/	Lic.No/Date:0810137391 10.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

256	Case No.:4/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00357/AM16/	RLA File :03/95/040/00132/AM16/	Lic.No/Date:0310803199 10.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

257	Case No.:5/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00358/AM16/	RLA File :03/95/040/00590/AM16/	Lic.No/Date:0310803207 10.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

258	Case No.:4/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00006/AM17/	RLA File :03/95/040/00133/AM16/	Lic.No/Date:0310803205 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

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259	Case No.:5/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
260	Case No.:12/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00014/AM17/	RLA File :03/95/040/00436/AM16/	Lic.No/Date:0310803201 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
261	Case No.:13/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00015/AM17/	RLA File :03/95/040/00653/AM16/	Lic.No/Date:0310803211 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
262	Case No.:14/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00016/AM17/	RLA File :03/95/040/00669/AM16/	Lic.No/Date:0310803214 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
263	Case No.:6/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				
264	Case No.:7/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00009/AM17/	RLA File :03/95/040/00335/AM16/	Lic.No/Date:0310803231 11.03.2016	
Decision: A copy of application received from the firm and will be forwarded to D/o C&PC.				

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265	Case No.:9/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00011/AM17/	RLA File :03/95/040/00384/AM16/	Lic.No/Date:0310803250 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

266	Case No.:10/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00012/AM17/	RLA File :03/95/040/00385/AM16/	Lic.No/Date:0310803249 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

267	Case No.:11/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00013/AM17/	RLA File :03/95/040/00435/AM16/	Lic.No/Date:0310803235 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

268	Case No.:6/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

269	Case No.:42/2/87-ALC1/2016	Party Name:PAHARPUR COOLING TOWERS LIMITED,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00044/AM17/	RLA File :05/24/040/00484/AM16/	Lic.No/Date:0510397938 15.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

270	Case No.:48/2/87-ALC1/2016	Party Name:NEELAM RUBBERS,	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00050/AM17/	RLA File :23/24/040/00001/AM16/	Lic.No/Date:2310003668 18.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

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271	Case No.:53/1/87-ALC1/2016	Party Name:METRO TYRES LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00407/AM16/	RLA File :30/24/040/00049/AM16/	Lic.No/Date:3010103745 23.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

272	Case No.:54/1/87-ALC1/2016	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00408/AM16/	RLA File :08/24/040/00457/AM16/	Lic.No/Date:0810137521 28.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

273	Case No.:1/1/87-ALC1/2016	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00001/AM17/	RLA File :32/24/040/00045/AM16/	Lic.No/Date:3210077850 04.04.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

274	Case No.:29/2/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00031/AM17/	RLA File :03/95/040/01017/AM16/	Lic.No/Date:0310803753 04.04.2016	
Decision : Application has been received and place the case before Norms Committee.				

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Case No.:30/2/87-ALC1/2016	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00032/AM17/	RLA File :03/95/040/01018/AM16/	Lic.No/Date:0310803754 04.04.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 23.05.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per Kg of finished good
Rubber Cover matting	2,45,000 kg	1. Synthetic Rubber Poly Isoprene	0.145 kg
		2. Natural Rubber	0.205 kg
		3. Chloroprene	0.190 kg
		4. Zinc Oxide	0.021 kg
		5. Ppt Silica Filler	0.175 kg

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	6. Titanium Dioxide	0.043 kg
	7. Antioxidant Kumanox/ 6PPD	0.012 kg
	8. Accelerators CBS	0.010 kg
	9. Accelerators TMTD	0.003 kg
	10. Carbon Black	0.090 kg

Note: 1. There should be a value cap on Rubber chemical, as per General Note 8 of the Handbook of Procedures Vol. II (S.No. 7&8 above).

RLA may take consequential action as per Policy / Procedures.

276	Case No.: 2/2/87-ALC1/2016	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00004/AM17/	RLA File :03/95/040/00983/AM16/	Lic.No/Date:0310803872 11.04.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

277	Case No.: 50/2/87-ALC1/2016	Party Name: GOVIND RUBBER LIMITED.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00052/AM17/	RLA File :30/24/040/00062/AM15/	Lic.No/Date:3010103776 09.05.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

278	Case No.: 51/2/87-ALC1/2016	Party Name: GOVIND RUBBER LIMITED.	Meet No/Date: 2/87-ALC1/2016 23.05.2016	Status: Deferred
	HQ File :01/87/050/00053/AM17/	RLA File :30/24/040/00063/AM15/	Lic.No/Date:3010103777 09.05.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

Meeting ended with a vote of thanks to the Chair.

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